

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

16/202/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.02.2018**

**NAME OF THE COMPANY: M/s Rio Tinto Exploration India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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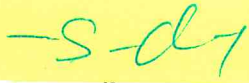
	For the Petitioner:	None		
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	For the Respondent:	Mr. Manish Raj, CP ROC		
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**ORDER**

Ld. Prosecutor appearing on behalf of the ROC prays for some time to file their reply.

To come up on 27<sup>th</sup> February, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**